

**STATEMENT SHOWING THE INSTITUTION, DISPOSAL AND PENDENCY OF CIVIL AND CRIMINAL CASES  
IN THE MONTH OF FEBRUARY, 2024 IN THE HIGH COURT OF TRIPURA AT AGARTALA**

S.NO.	CATEGORY OF CASES	OPENING BALANCE	INSTITUTION DURING THE MONTH	DISPOSAL							TOTAL DISPOSAL DURING THE MONTH	NO. OF CASES PENDING
				DIVISION BENCH		SINGLE BENCH		FULL BENCH		LOK ADALAT		
				IN LIMINE	REGULAR	IN LIMINE	REGULAR	IN LIMINE	REGULAR	SETTLED		
<b>CIVIL (MAIN) CASE:</b>												
1	RFA	35	3	0	2	0	0	0	0	0	2	36
2	MFA	0	0	0	0	0	0	0	0	0	0	0
3	MFA (FA)	2	0	0	0	0	1	0	0	0	1	1
4	MFA (EC)	3	0	0	0	0	1	0	0	0	1	2
5	FAO	1	0	0	0	0	0	0	0	0	0	1
6	ARB.P	6	1	0	0	0	1	0	0	0	1	6
7	ARB.A	7	0	0	2	0	0	0	0	0	2	5
8	MAT APP	16	4	0	0	0	0	0	0	0	0	20
9	FA	12	0	0	1	0	0	0	0	0	1	11
10	MAC APP	100	11	0	0	0	5	0	0	0	5	106
11	ITA	1	0	0	0	0	0	0	0	0	0	1
12	CROSS OBJECTION	12	1	0	0	0	0	0	0	0	0	13
13	LA APP	75	5	0	0	0	8	0	0	0	8	72
14	CE.REF	0	0	0	0	0	0	0	0	0	0	0
15	CRP	26	6	0	0	0	14	0	0	0	14	18
16	REV.PET	5	0	0	0	0	1	0	0	0	1	4
17	Tr.P(C)	1	2	0	0	0	1	0	0	0	1	2
18	CONT.CAS(C)	57	7	0	0	0	9	0	0	0	9	55
19	CONT.APPL(C)	1	0	0	0	0	0	0	0	0	0	1
20	CA	0	0	0	0	0	0	0	0	0	0	0
21	CO.PET	0	0	0	0	0	0	0	0	0	0	0
22	WP(C)	395	91	0	18	0	65	0	0	0	83	403
23	WA	266	13	0	81	0	0	0	0	0	81	198
24	WP(C)(PIL)	5	0	0	0	0	0	0	0	0	0	5
25	WP(C)(CAT)	0	0	0	0	0	0	0	0	0	0	0
26	WP(C)(HC)	1	2	0	1	0	0	0	0	0	1	2
27	RSA/SA	65	2	0	0	0	8	0	0	0	8	59
28	SAO	1	0	0	0	0	0	0	0	0	0	1
29	CENTRAL EX.APP.	1	3	0	0	0	0	0	0	0	0	4
30	TEST CAS.	0	0	0	0	0	0	0	0	0	0	0
31	EL. PETN.	0	0	0	0	0	0	0	0	0	0	0
32	MFA (CUSTOMS ACT)	0	0	0	0	0	0	0	0	0	0	0
33	COMMERCIAL APP	2	0	0	0	0	0	0	0	0	0	2
<b>TOTAL</b>		<b>1096</b>	<b>151</b>	<b>0</b>	<b>105</b>	<b>0</b>	<b>114</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>219</b>	<b>1028</b>

CIVIL (MISC) CASE :												
34	CM.APPL	0	0	0	0	0	0	0	0	0	0	0
35	CAVEAT	0	0	0	0	0	0	0	0	0	0	0
<b>TOTAL</b>		<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>
CRL. (MAIN) CASE :												
36	CRL.A (J)	72	5	0	7	0	0	0	0	0	7	70
37	CRL.A	17	8	0	0	0	1	0	0	0	1	24
38	CRL.REV.P	35	5	0	0	0	3	0	0	0	3	37
39	CRL.PETN	2	4	0	0	0	0	0	0	0	0	6
40	CRL.LP	4	5	0	0	0	0	0	0	0	0	9
41	CRL.REF.	0	0	0	0	0	0	0	0	0	0	0
42	CRL(D)REF.	2	0	0	2	0	0	0	0	0	2	0
43	TRP (CRL)	1	0	0	0	0	0	0	0	0	0	1
44	WP (CRL)	2	0	0	0	0	0	0	0	0	0	2
45	CONT.CAS (CRL)	0	0	0	0	0	0	0	0	0	0	0
46	AB	1	2	0	0	0	2	0	0	0	2	1
47	BA	2	4	0	0	0	5	0	0	0	5	1
<b>TOTAL</b>		<b>138</b>	<b>33</b>	<b>0</b>	<b>9</b>	<b>0</b>	<b>11</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>20</b>	<b>151</b>
CRL (MISC) CASE :												
48	CRL.M.APPL	0	0	0	0	0	0	0	0	0	0	0
49	CRL.MC	0	0	0	0	0	0	0	0	0	0	0
TOTAL		0	0	0	0	0	0	0	0	0	0	0
<b>GRAND TOTAL</b>		<b>1234</b>	<b>184</b>	<b>0</b>	<b>114</b>	<b>0</b>	<b>125</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>239</b>	<b>1179</b>

**HIGH COURT OF TRIPURA, AGARTALA**  
**DISPOSAL INFORMATION SYSTEM (DIS)**

STATEMENT SHOWING THE YEAR -WISE PENDENCY OF CASES AT THE END OF **FEBRUARY, 2024** IN THE HIGH COURT OF TRIPURA AT AGARTALA

Sl. No.	CATEGORY OF CASES	2014	2015	2016	2017	2018	2019	2020	2021	2022	2023	2024	TOTAL PENDENCY
<b>CIVIL (MAIN) CASES :</b>													
1	RFA	0	0	1	0	0	0	1	1	8	21	4	36
2	MFA	0	0	0	0	0	0	0	0	0	0	0	0
3	MFA (FA)	0	0	0	0	0	0	0	0	0	1	0	1
4	MFA (EC)	0	0	0	0	0	0	0	0	0	2	0	2
5	FAO	0	0	0	0	0	0	0	0	0	1	0	1
6	ARB. P	0	0	0	0	0	0	0	0	0	4	2	6
7	ARB. A	0	0	0	0	0	0	0	0	3	2	0	5
8	MAT APP	0	0	0	0	0	0	0	0	3	12	5	20
9	FA	0	0	0	0	0	0	0	0	1	7	3	11
10	MAC APP	0	0	0	0	0	0	0	0	0	89	17	106
11	ITA	0	0	0	0	0	0	0	0	0	1	0	1
12	CROSS OBJECTION	0	0	0	0	0	0	0	0	0	12	1	13
13	LA APP	0	0	0	0	0	0	0	0	0	54	18	72
14	CE REF.	0	0	0	0	0	0	0	0	0	0	0	0
15	CRP	0	0	0	0	0	0	0	0	0	11	7	18
16	REV. PET	0	0	0	0	0	0	0	0	1	2	1	4
17	TRP (C)	0	0	0	0	0	0	0	0	0	0	2	2
18	CONT. CAS (C)	0	0	0	2	1	0	0	6	16	19	11	55
19	CONT. APPL (C)	0	0	0	0	0	0	0	0	1	0	0	1
20	CA	0	0	0	0	0	0	0	0	0	0	0	0
21	CO. PET	0	0	0	0	0	0	0	0	0	0	0	0
22	WP (C)	0	0	1	0	0	0	1	7	95	181	118	403
23	WA	0	0	0	0	0	0	0	22	62	100	14	198
24	WP (C) (PIL)	0	0	0	0	0	1	0	2	2	0	0	5
25	WP (C) (CAT)	0	0	0	0	0	0	0	0	0	0	0	0
26	WP (C) (HC)	0	0	0	0	0	0	0	0	1	0	1	2
27	RSA/SA	0	0	0	0	0	0	0	4	22	27	6	59
28	SAO	0	0	0	0	0	0	0	0	0	1	0	1
29	CENTRAL EX. APP.	0	0	0	0	0	0	0	0	0	1	3	4
30	TEST. CAS.	0	0	0	0	0	0	0	0	0	0	0	0
31	EL. PETN.	0	0	0	0	0	0	0	0	0	0	0	0
32	MFA (CUSTOMS ACT)	0	0	0	0	0	0	0	0	0	0	0	0
33	COMMERCIAL APP	0	0	0	0	0	0	0	0	0	2	0	2
<b>TOTAL</b>		<b>0</b>	<b>0</b>	<b>2</b>	<b>2</b>	<b>1</b>	<b>1</b>	<b>2</b>	<b>42</b>	<b>215</b>	<b>550</b>	<b>213</b>	<b>1028</b>

Sl. No.	CATEGORY OF CASES	2014	2015	2016	2017	2018	2019	2020	2021	2022	2023	2024	TOTAL PENDING
<b>CIVIL (MISC) CASE</b>													
34	CM. APPL	0	0	0	0	0	0	0	0	0	0	0	0
35	CAVEAT	0	0	0	0	0	0	0	0	0	0	0	0
<b>TOTAL</b>		<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>
<b>CRL. (MAIN) CASE</b>													
36	CRL. A (J)	0	0	0	0	0	0	0	1	3	51	15	70
37	CRL. A	0	0	0	0	0	0	0	0	0	16	8	24
38	CRL. REV. P	0	0	0	0	0	0	0	0	0	28	9	37
39	CRL. PETN	0	0	0	0	0	0	0	0	1	1	4	6
40	CRL. LP	0	0	0	0	0	0	0	3	0	1	5	9
41	CRL. REF.	0	0	0	0	0	0	0	0	0	0	0	0
42	CRL (D) REF.	0	0	0	0	0	0	0	0	0	0	0	0
43	TRP (CRL)	0	0	0	0	0	0	0	0	0	1	0	1
44	WP (CRL)	1	0	0	0	0	0	0	0	0	1	0	2
45	CONT. CAS (CRL)	0	0	0	0	0	0	0	0	0	0	0	0
46	AB	0	0	0	0	0	0	0	0	0	0	1	1
47	BA	0	0	0	0	0	0	0	0	0	1	0	1
<b>TOTAL</b>		<b>1</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>4</b>	<b>4</b>	<b>100</b>	<b>42</b>	<b>151</b>
<b>CRL (MISC) CASE</b>													
48	CRL. M. APPL	0	0	0	0	0	0	0	0	0	0	0	0
49	CRL. MC	0	0	0	0	0	0	0	0	0	0	0	0
<b>TOTAL</b>		<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>
<b>GRAND TOTAL</b>		<b>1</b>	<b>0</b>	<b>2</b>	<b>2</b>	<b>1</b>	<b>1</b>	<b>2</b>	<b>46</b>	<b>219</b>	<b>650</b>	<b>255</b>	<b>1179</b>